

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 207 OF 2019&  
IA NO. 1124 OF 2019**

**Dated: 9<sup>th</sup> September, 2019**

**In the matter of:**

**M/s ShriDurgaKhandsari Sugar Mills**

**... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission &Ors.**

**... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **21.10.2019**.

*Pr/js*

**Court Master**